CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. MP/114/2014

Subject : Petition under section 79 (1) (c) of the Electricity Act, 2003 read with Regulation 54 "Power to Relax" and Regulation 55 "Power to Remove Difficulty" of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and Regulation 24 read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Section 67 (4) of the Electricity Act, 2003 to adjudicate the difference or dispute arisen with regard to the compensation, as detailed in the petition and seeking direction from this Hon'ble Commission relating to construction of 400/220 kV Yelahanka sub-station and LILO of Neelamangla- Hoody 400 kV S/C (Quad) line at 400/220kV Yelahanka sub-station under System Strengthening in Southern Region-XIII and construction of Madhugiri-Yelahanka 400 kV D/C(Quad) line under System Strengthening in Southern Region-XIII.

Date of hearing : 18.9.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Bangalore Electricity Supply Company Limited and others

Parties present : Shri Matrugupta Mishra, Advocate, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri M.M. Mondal, PGCIL
Ms. Seema Gupta, PGCIL
Shri Shantanu Singh, Advocate, KPTCL

<u>**Record of Proceedings**</u>

Learned counsel for KPTCL requested for two weeks time to file reply to the petition. The representative of the petitioner had no objection to the request.

---

2. The Commission directed the respondents to file their reply, if not filed, by 7.10.2014 with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 17.10.2014

3. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with.

4. The petition shall be listed for hearing on 30.10.2014.

<div style="text-align:right">

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)

</div>